87

Fresh contracts may be registered with Cotton Textiles Export Promotion Council for deliveries from 1st September, 1973. A ceiling will be put on export of yarn; and

- (7) In respect of firm export orders of handloom goods, special allocations will be made after each contract has been scrutinised by the Cotton Textile Export Promotion Council (for ready-made garments), or the Handloom Export Promotion Council (for other items).
- 2. A large number of representations have been received from the State Governments, Textile Mills, handloom power-loom and hosiery sectors and yarn traders. The efforts involved in compilation of the precise contents of these representations will not be commensurate with the results. Government have, however, taken note of the difficulties felt and suggestions made by these sectors. The position is constantly being reviewed and suitable remedial measures are being taken to streamline the production and distribution of cotton yarn.]

# METHOD OF COMPILING EXPORT STATISTICS

471. SHRI G. R. PATIL:

SHRI M. S. ABDUL KHADER: SHRIMATI SITA DEVI:

Will the Minister of COMMERCE be pleased to state:

- (a) whether Government have since decided to revert to the old method of compiling export Statistics;
  - (b) if so, the reasons therefor;
- (c) whether the relative merits of the two systems were examined by any Committee;
  - (d) if so. what were its findings;
- Ce) whether the Reserve Bank had also questioned the suitability of the present system; and

(f) the period from which the present system of compiling export Statistics has been in vogue?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI A. C. GEORGE): (a) to (f) A change in the method of compilation of export statistics was introduced in November 1970, to speed up the compilation. Prior to that date the export statistics were based *on* the duplicate copy of the shipping bill which represented actual shipment.

On a review, a committee headed by Dr. B. S. Minhas has expressed the view that the old system prevailing up to October, 1970 was more accurate. Under that system export statistics compiled by the DGCI&S and the export figures of the Reserve Bank based on the Exchange Control records were more near to each other. Government have accepted the recommendations of the Minhas Committee and have accordingly decided to revert to the old system with some improvements with effect from 1st April, 1973.

#### UTILISATION OF HUNGARIAN CREDIT

472. SHRI G. R. PATIL:

SHRI M. S. ABDUL KHADER:

Will the Minister of FINANCE be pleased to state:

- (a) whether it is a fact that about 70 per cent of the credit offered by Hungary to India has remained unutilised:
  - (b) if so, the reasons therefor; and
- (c) what are the development schemes on which this credit is being utilised?

THE MINISTER OF FINANCE (SHRI Y. B. CHAVAN): (a) and (c) Under an Agreement on Economic Cooperation, the Hungarian Government has extended a total credit of Rs. 25 crores to India. Of this, Rs. 12.5 crores is in the form of a

Government to Government credit, while the balance Rs. 12.5 crores is in the form of a suppliers' credit to organisations both in the public and private sectors. Against the Government to Government credit one contract of Rs. 3.78 crores for microwave equipment for the Bombay-Madras and Mangalore-Trivandrum routes has been signed. Against the suppliers' credit, contracts for Vir Hydro Electric Power Project and for supply of machinery for the Manufacture of electric lamps have been signed. The total value of these contracts is Rs. 1.6 crores.

(b) The slow utilisation of the credit is accounted for mainly by the advance made by indigenous production in areas where imports were anticipated. It has now been possible, however, to identify some possibilities for the further utilisation of the credit.

## SETTING UP OF MOTELS AND **CAMPING SITES IN THE COUNTRY**

- 473. SHRIMATI SITA DEVI: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:
- (a) whether there is any proposal under Governments' consideration to set up motels and camping sites for tourists throughout the country; and
- (b) if so, what are the broad outlines of the scheme?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH): (a) Yes sir. To provide wayside amenities for tourists travelling by road, Government have under consideration a scheme to provide camping sites and motels on road routes where the density of tourist traffic is high.

(b) The pattern proposed to be followed in putting up camping sites is that the State Government concerned would make available free of cost fully developed land of about 2 acres at a suitable location and also provide electricity and water connections at the site. The Department of

Tourism would meet the entire cost of construction. A camping site would have a capacity for about 15 to 20 campers and carry such equipment to be given on hire as tents, mattresses, table lamps, stoves, folding chairs and tables etc. General amenities at the site would include wash rooms, toilets, grocery store snack bar, direct electricity and distributory water connections with plugs at each camping platform. While space will be provided for parking of cars alongside camping platforms, there will be a separate parking area for large vehicles such as coaches and mini-buses.

to Ouestions

## INDO-AMERICAN ECONOMIC RELATIONS

474. SHRI YOGENDRA SHARMA: Will the Minister of FINANCE be pleased

- (a) whether during his recent visit to Washington, he had held talks with U.S. Government on Indo-American economicrelations:
- (b) if so, the subjects discussed in this connection: and
  - (c) what was the outcome thereof?

THE MINISTER OF FINANCE (SHRI Y. B. CHAVAN): (a) to (c) Yes, Sir. The subjects discussed related to P.L. 480 rupee problem, facilities for growth of Indian imports into USA and IDA replenishment. Both sides gained a better appreciation of each other's thinking on these issues.

## ECONOMIC COOPERATION AMONG ASIAN COUNTRIES

SASANKASEKHAR 475 SHRI SANYAL: Will the Minister of COM MERCE be pleased to refer to the reply to starred Question No. 554 given in the Rajya Sabha on the 20th March, 1973 and state the details of the consu goods and raw materials in respect of which "Economic Coopera tion" among the Asian Countries is be fostered under the proposed to proposal?